

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 6059/A

From :- Shri Kaushik Kumar Kalita,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the th 14 October, 2019.

Sub:- **Station leave permission.**

Ref:- Your Email dtd. 03.10.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 4 (four) days on 04.10.2019, 09.10.2019, 10.10.2019 and 11.10.2019 along with station leave permission from the morning of 04.10.2019 till 13.10.2019, has been granted. The District and Sessions Judge, Kamrup (M), Guwahati and in his absence a senior Addl. District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/ 6061 6060-A, dated 14.10.19

Copy to:

1. The District and Sessions Judge, Kamrup (M), Guwahati.
- ✓ 2. The Systems Analyst, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rdgr